

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 165 of 2013

Dated : 7th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Ugar Sugar Works Ltd. ... Appellant(s)
Versus

Govt. of Karnataka & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Ms. Vedanayaki Kiran for
Mr. Prabhuling K. Navadgi

ORDER

Admit. Issue notice to the Respondents returnable on 05.09.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **05.09.2013.**

(Justice Surendra Kumar) (V.J. Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Technical Member Chairperson

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